

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 224**  
**131(ND)16**

**IN THE MATTER OF:**  
**Saleem Sofi & Anr.**

... **Applicant/Petitioner**

**Versus**

**M/s. Soffis India Collection Pvt. Ltd. & Ors. ...**

**Respondent**

**Under Section: 241-242**

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Shakeel Sarwar Wani and Mr. Hasnain  
Khawja, Adv. Ashok Mathur

**ORDER**

Due to paucity of time, the matter is re-notified to 07.02.2023.

**Sd/-**  
**COURT OFFICER**